

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 157
ANSWERED ON 02.02.2023

NEW AND RENEWABLE ENERGY SCHEMES

157. SHRI SANJAY JADHAV
SHRIMATI DELKAR KALABEN MOHANBHAI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of new and renewable energy schemes/ projects along with the funds earmarked/sanctioned during the last three years and the current year in the country, State/UT-wise including Maharashtra, Dadra and Nagar Haveli and Daman and Diu;
- (b) whether the Government has utilised the funds earmarked for the development of renewable energy schemes/projects during each of the last two years;
- (c) if so, the details of the implementation of schemes/projects completed and those which are under completion; and
- (d) the quantum of funds sanctioned and utilised for the renewable energy schemes/projects and infrastructure development in the said regions, scheme and State/UT-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) to (d): The details of scheme-wise expenditure made during the last two years i.e. 2020-21 and 2021-22 to promote renewable energy in the country are given in **Annexure-I & II** respectively.

No State-wise funds have been earmarked. However, funds are allocated/ released on the basis of scheme guidelines.

The State-wise details of Central Financial Assistance (CFA) released for the implementation of various renewable energy schemes / programmes by the Ministry in the country, including Maharashtra, Dadra and Nagar Haveli and Daman and Diu, during the last three years and the current year i.e. from 2019-20 to 2022-23 (till 25.01.2023) are given in **Annexure-III**.

A total of 167.75 GW of renewable energy capacity has been installed in the country as on 31.12.2022. Further, projects of 78.75 GW capacity are under various stages of implementation and 32.60 GW capacity are under various stages of bidding.

Annexure-I referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 157 for 02/02/2023 regarding 'New and Renewable Energy Schemes'

Scheme wise expenditure made during the year 2020-21

(Rs. In Crores)

Umbrellas	S.No	Scheme	BE 2020-21	RE 2020-21	Expenditure as on 31.03.2021	
SCHEME COMPONENTS						
<u>Grid Interactive</u>	1	Wind	1299.35	1059.35	1059.35	
	2	Hydro	100.00	47.50	38.78	
	3	Bio Power	75.00	14.15	6.22	
	4	Solar	2149.65	1254.10	1049.85	
	5	Green Energy Corridor	300.00	160.00	159.53	
	6	EAP	1.00	0.00	0.00	
	7	Interest (Bond)	125.00	124.38	124.37	
	8	KUSUM	300.00	30.00	30.00	
	Total Grid		4350.00	2689.48	2468.10	
<u>Off-Grid</u>	9	Wind	3.01	3.01	1.32	
	10	Hydro	2.00	2.00	1.99	
	11	Bio Power	53.00	14.23	11.68	
	12	Solar	366.14	312.14	149.43	
	13	Bio Gas	60.00	46.50	31.74	
	14	Other Renewable Energy Applications	0.05	0.05	0.02	
	15	KUSUM	700.00	180.00	126.43	
	Total Off-Grid		1184.20	557.93	322.61	
<u>Research & Development</u>	16	Total R&D		20.00	49.00	36.47
<u>Supporting Programmes</u>	17	Monitoring & Evaluation	0.30	0.10	0.00	
	18	Information Education & Communication (I&PA)	10.00	4.70	1.60	
	19	International Relations	22.00	22.00	20.30	
	20	HRD	60.00	20.00	19.33	
		Total Support Prog.		92.30	46.80	41.23
Total Scheme Component			5646.50	3343.21	2868.41	
NON SCHEME COMPONENTS						
<u>Autonomous Bodies</u>	21	NIWE	1.50	13.50	13.50	
	22	NIBE	1.50	4.85	4.70	
	23	NISE	5.00	14.00	13.00	
	Total		8.00	32.35	31.20	
<u>Secretariat Economic Service</u>	24	Sectt. Expenses	46.50	45.44	34.15	
	25	Office Buiding (Capital Outlay)	52.00	170.00	162.97	
	Total		98.50	215.44	197.12	
Total Non Scheme Components			106.50	247.79	228.32	
GRAND TOTAL			5753.00	3591.00	3096.73	

Annexure-II referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 157 for 02/02/2023 regarding 'New and Renewable Energy Schemes'

Scheme wise expenditure made during the year 2021-22

(Rs. In Crores)

Umbrellas	S.No	Scheme	BE 2021-22	RE 2021-22	Expenditure as on 31.03.2022
SCHEME COMPONENTS					
<u>Grid Interactive</u>	1	Wind	1100.00	1100.00	1100.00
	2	Hydro	90.00	65.50	27.73
	3	Bio Power	120.00	56.85	53.45
	4	Solar	2369.13	2475.26	2042.22
	5	Green Energy Corridor	300.00	150.00	134.67
	6	EAP	0.00	0.00	0.00
	7	Interest (Bond)	124.35	124.35	124.35
	8	KUSUM	221.00	150.00	16.75
	Total Grid			4324.48	4121.96
<u>Off-Grid</u>	9	Wind	0.00	0.00	0.00
	10	Hydro	2.00	0.50	0.28
	11	Bio Power	70.00	36.48	36.43
	12	Solar	237.00	210.00	160.24
	13	Bio Gas	95.00	25.00	7.28
	14	Other Renewable Energy Applications	0.20	0.20	0.06
	15	KUSUM	776.30	540.26	389.30
	Total Off-Grid			1180.50	812.44
<u>Research & Development</u>	16	Total R&D	75.00	27.50	26.93
<u>Supporting Programmes</u>	17	Monitoring & Evaluation	0.30	0.10	0.00
	18	Information Education & Communication (I&PA)	8.00	2.00	0.59
	19	International Relations	20.00	3.40	3.20
	20	HRD	37.00	20.10	20.01
	Total Support Prog.			65.30	25.60
Total Scheme Component			5645.28	4987.50	4143.49
NON SCHEME COMPONENTS					
<u>Autonomous Bodies</u>	21	NIWE	20.84	20.00	20.00
	22	NIBE	8.33	4.96	4.96
	23	NISE	19.50	15.04	13.66
	Total			48.67	40.00
<u>Investment in CPSEs</u>	24	IREDA	0.00	1500.00	1500.00
	25	SECI	0.00	1000.00	1000.00
	Total Investment			0.00	2500.00
<u>Secretariat Economic Service</u>	26	Sectt. Expenses	49.05	44.30	34.39
	27	Office Buiding (Capital Outlay)	10.00	110.00	76.33
	Total			59.05	154.30
Total Non Scheme Components			107.72	2694.30	2649.34
GRAND TOTAL			5753.00	7681.80	6792.83

Annexure-III referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 157 for 02/02/2023 regarding 'New and Renewable Energy Schemes'

States/UT-wise details of Central Financial Assistance (CFA) released for the implementation of various renewable energy schemes/ programmes during the last three years and the current year i.e. from 2019-20 to 2022-23 (till 25.01.2023)

(Rs. In Crores)					
S No.	State / UT Name	2019-20	2020-21	2021-22	2022-23 (upto 25.01.2023)
1	MAHARASHTRA	55.94	106.61	75.09	0
2	LAKSHADWEEP	0	0	0	0
3	TELANGANA	28.17	23.12	20.81	8.92
4	JAMMU AND KASHMIR	21.39	4.89	51.76	0
5	PUNJAB	22.23	23.34	45.78	10.06
6	RAJASTHAN	88.60	105.60	166.11	0
7	KERALA	3.57	12.37	37.16	0
8	ARUNACHAL PRADESH	24.07	25.42	11.36	0
9	TRIPURA	12.98	18.48	16.88	0
10	NAGALAND	16.55	10.69	5.86	0
11	SIKKIM	0.05	0	0.03	0
12	MEGHALAYA	4.14	1.23	0	0
13	UTTARAKHAND	23.99	11.59	22.68	0
14	WEST BENGAL	13.38	0	0.51	0.07
15	HARYANA	18.51	55.45	178.35	15.56
16	GUJARAT	124.33	106.18	1237.79	82.06
17	ANDAMAN AND NICOBAR	0	1.01	0	0
18	ODISHA	11.04	1.12	5.66	0.40
19	TAMIL NADU	55.44	30.28	158.85	15.21
20	MANIPUR	16.86	23.06	14.89	0
21	DADRA AND NAGAR HAVELI & DAMAN AND DIU	0	0	0	0
22	CHANDIGARH	5.13	0.85	0	0
23	CENTRAL AGENCY	2564.23	1875.56	4333.76	972.60
24	JHARKHAND	10.84	16.05	6.63	0
25	UTTAR PRADESH	64.33	74.11	39.11	4.51
26	KARNATAKA	16.48	70.71	3.97	0
27	CHHATTISGARH	5.16	2.50	3.18	0
28	DELHI	11.63	56.28	99.15	2337.98
29	ANDHRA PRADESH	30.66	62.32	5.44	4.22
30	ASSAM	33.29	3.11	10.20	0.04
31	MIZORAM	16.12	20.33	3.29	0
32	HIMACHAL PRADESH	32.04	73.98	33.44	0
33	PUDUCHERRY	0.79	0	0.03	0
34	GOA	0	0.08	3.60	0
35	MADHYA PRADESH	94.84	49.42	76.16	0
36	BIHAR	1.38	1.49	1.21	0
37	LADAKH	0	9.31	18.41	0